

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6528 OF 2008

BEFORE THE REGISTRAR M.P. BHADRAN

NATIONAL INSURANCE CO. LTD

Appellant (s)

VERSUS

MAYAWATI & ORS.

Respondent(s)

(With appln(s) for withdrawal and prayer for interim relief  
and office report)

Date: 04/02/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Dua,Adv.

For Respondent(s)

Mr. Anupam Mishra, Adv.

Mr. P.I. Jose,Adv.

UPON hearing counsel the Court made the following  
ORDER

Claimants to file a joint application to withdraw the amount in  
view of the order of the Hon'ble Court dated 24.10.2008.

File application in a week.

List again on 12.2.2009.

(M.P.BHADRAN)  
Registrar